

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **NOTIFICATION**

No. 49 (Mis.)/  
II-14-18/2018

Bilaspur, date 24 February, 2026

In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of High Court of Chhattisgarh, Bilaspur, makes the following amendment in the Chhattisgarh High Court Services (Annual Confidential Report) Rules, 2018:-

### **AMENDMENT**

1. In Column No. 3, Sl. No. 6 of Table-II of Rule-3, the words "**Accounts Officer/Senior-most Class-I Officer (Ministerial) other than Budget Officer**" be substituted by the words "**Senior-most Class-I Officer (Ministerial) (Under whose direct control the officer concerned is working in the Section)**".
2. In Column No. 4, Sl. No. 6 of Table-II of Rule-3, the words "**Budget Officer**" be substituted by the words "**Chief Accounts Officer/Budget Officer/Senior Accounts Officer, as the case may be**".
3. In Column No. 4, Sl. No. 6 of Table-III of Rule-3, the words "**Budget Officer**" be substituted by the words "**Chief Accounts Officer/Budget Officer/Senior Accounts Officer, as the case may be**".
4. After Table-VI, the following Table-VII be inserted;

**Table-VII**

<b>Sl. No.</b>	<b>Particulars of the Officers/Employees</b>	<b>Reporting Authority</b>	<b>Reviewing Authority</b>	<b>Accepting Authority</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	Class-I Officers (other than Judicial Officers)/ Class-II Officers/ Class-III Employees, kept in the Reserve Pool	Principal Private Secretary to Hon'ble the Chief Justice	---	Hon'ble the Chief Justice

The above amendment shall come into the force with immediate effect.

By order of Hon'ble the Chief Justice

**Sd/-**

**(Rajnish Shrivastava)**

Registrar General

Endt. No. 4104 /  
II-14-18/2018

Bilaspur, date 24 February, 2026

**Copy forwarded to:-**

1. Joint Registrar(M)-cum-PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
17. Registrar (Vig./ I.& E./ Judl./S & A cell/Estt.), High Court of Chhattisgarh, Bilaspur,
18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
19. Registrar (Computerization)-Cum-C.P.C., High Court of C.G., Bilaspur-with a request to get the said notification be uploaded in the website of this High Court.
20. Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Distt.-Raipur, Chhattisgarh,
21. Additional Registrar (Judl. & Classi./D.E. & E./Admn.), High Court of C.G., Bilaspur,
22. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
23. O.S.D., High Court of Chhattisgarh, Bilaspur,
24. All Registrars (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
25. All Additional Registrars (M)/Budget Officer, High Court of Chhattisgarh, Bilaspur,

26. All Deputy Registrars/Accounts Officer/Sr. Court Managers/Sr. Librarian/Dy Registrar (IT), High Court of Chhattisgarh, Bilaspur,
27. All Class-II Officers/ All Section in-charge, High Court of Chhattisgarh, Bilaspur, **for information/necessary action.**

  
24.2.2026

**(Rajnish Shrivastava)**

Registrar General